

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/1032/2019

HYDERABAD, this the 8th day of January, 2020

Hon'ble Mr. B.V. Sudhakar, Admn. Member



Sripathi Ramakrishna Prasad,
So. S. Narasimha Rao,
Aged about 59 years, Occ: T.T.,
O/o. Telephone Exchange, Kruthivennu
Bantumilli JTO, R/o. 1-32,
Kruthivennu Village & Mandal,
Krishna District,
Andhra Pradesh 521 324.

... Applicant

(By advocate: Mr. V.V. Ramakrishna)

Vs.

1. Union of India rep. by
the Chief General Manager, Telecom,
A.P. Circle, Hyderabad.
2. The General Manager,
BSNL, Renuka Complex,
3rd floor, Seetharampuram,
Vijayawada.
3. The Accounts Officer (Pay),
Officer of General Manager,
BSNL, Machavaram,
Vijayawada 520 004.
4. The Manager,
Telephone Exchange,
Kruthivennu Village & Mandal,
Krishna District.

... Respondents

(By advocate: Mrs. A.P. Lakshmi,
SC for BSNL)

O R D E R (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member



Learned counsel for the applicant sought permission to withdraw the O.A. Permission granted. However, the applicant is at liberty to file a fresh O.A. with relevant grounds as are required to contest the O.A. The O.A. is dismissed as withdrawn. There shall be no order as to costs.

***(B.V. SUDHAKAR)*
ADMN. MEMBER**

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